

- (iv) (a) Fifty-Fourth Annual Report and Accounts of the Punjab Agro Industries Corporation Ltd., Chandigarh, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No.L.T. 5507/17/21]

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

SHRI JAIRAM RAMESH: Sir, has he taken your permission?

MR. DEPUTY CHAIRMAN: Yes, I have already told the Minister. ...(*Interruptions*)...

श्री जयराम रमेश: यह प्रैक्टिस के खिलाफ है।...(**व्यवधान**)...

MR. DEPUTY CHAIRMAN: Yes, he has taken my permission. ...(*Interruptions*)...
Shrimati Darshana Vikram Jardosh.

Reports and Accounts (2019-20) of CCIC, New Delhi; NHDC, Lucknow; MANTRA, Surat, Gujarat; and IJIRA, Kolkata and related papers

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI DARSHANA VIKRAM JARDOSH): Sir, I lay on the Table—

(A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Forty-fourth Annual Report and Accounts of the Central Cottage Industries Corporation of India Limited (CCIC), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No.L.T. 5635/17/21]

- (ii) (a) Thirty-seventh Annual Report and Accounts of the National Handloom Development Corporation Limited (NHDC),

Lucknow, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No.L.T. 5642/17/21]

- (iii) (a) Fortieth Annual Report and Accounts of the Man-Made Textiles Research Association (MANTRA), Surat, Gujarat, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Association.

[Placed in Library. See No.L.T. 5873/17/21]

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

(B) A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Indian Jute Industries' Research Association (IJIRA), Kolkata, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Association.
- (c) Statement giving reasons for delay in laying the paper mentioned at (a) above.

[Placed in Library. See No.L.T. 5364/17/21]

I. Notification of the Ministry of Commerce and Industry

II. Report (2019-20) of CGPDTM, Mumbai and related papers

SHRIMATI ANUPRIYA SINGH PATEL: Sir, I lay on the Table:—

I. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade) Notification No. G.S.R. 646 (E), dated the 21st September, 2021, publishing the Patents (Amendment) Rules, 2021, under Section 160 of the Patents Act, 1970.

[Placed in Library. See No.L.T. 5366/17/21]

II. (1) A copy each (in English and Hindi) of the following papers, under Section 155 of the Patents Act, 1970:—

- (a) Annual Report of the Office of the Controller General of Patents, Designs, Trademarks and Geographical Indications (CGPDTM), Mumbai, for the year 2019-20.